

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *449**

TO BE ANSWERED ON THE 27TH MARCH, 2018 /CHAITRA 6, 1940 (SAKA)

SCRAPPING OF ARTICLE 370

***449. SHRI ASHWINI KUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is committed to scrapping Article 370 of the Constitution which gives special status to the State of Jammu and Kashmir; and

(b) if so, the details including the present status thereof along with the procedure laid down for such scrapping?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *449
FOR ANSWER ON 27.03.2018**

(a): There is currently no such proposal under consideration of the Government.

(b): Does not arise in view of (a) above.
